

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 2739/2017

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

GANGA SHARAN SHARMA . & ORS.

Respondent(s)

Date : 06-10-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anuvrat Sharma, Adv.
M. R. Shamshad, AOR

For Respondent(s)

Garima Prashad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 4 have not filed counter affidavit, despite last and final opportunity. Further opportunity is declined.

Rest of the respondents have been served but no one has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

RAJESH KUMAR GOEL
Registrar